

17

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 61/9/HDB/2020
NAME OF THE COMPANY	Nettcell Ltd
NAME OF THE PETITIONER(S)	Air hub Technologies
NAME OF THE RESPONDENT(S)	Nettcell Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Narendar	Counsel	9490997774	P. Narendar

ORDER

No representation for the Operational Creditor. Counsel for the Corporate Debtor is present. Reply/ counter is filed. For rejoinder, if any, list the matter on 14.04.2020.

MEMBER (T)

MEMBER (J)

Karim